

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 910/MP/2025 along with IA No.10/2026

Subject : Petition under Regulation 54, 55 and 56 of Central Electricity Regulatory Commission (Power Market) Regulations, 2021 for grant of time to one of the Promoter Shareholders for diluting its stake in the Petitioner Company to meet the requirement/ compliance under Regulation 15 of Central Electricity Regulatory Commission (Power Market) Regulations, 2021.

Petitioner : Hindustan Power Exchange Limited (HPX)

Date of Hearing : **15.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Jaladhar Das, Advocate, HPX
Shri Anand Ganesan, Advocate, IEX
Ms. Aishwarya Subramani, Advocate, IEX

Record of Proceedings

At the outset, the learned proxy counsel for the Petitioner prayed for an adjournment on the ground of unavailability of the arguing counsel. Allowing this request, the Commission adjourned the matter.

2. The Petition will be listed for hearing on **5.3.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

